of the successful candidates in one year's evanuation alone and that a more detailed study will have to be conducted to draw valid conclusions on the aspects covered by this survey

राष्ट्रगान के पाठ मे सशोधन

896 श्री सवाई सिंह सिसोदिया क्या गृह मत्री यह बताने की कृपा करेगे कि

- (क) क्या मरकार का राष्ट्रगान के पाठ में मणायन करने के लिए भारतीय माहित्य सस्थान, दिल्ली का कोई मुझाव प्राप्त हुआ है, और
- (ख) यदि हा, तो इस सबध में सरकार की क्या प्रतिक्रिया है ?

†[AMENDING OF THE TEXT OF NATIONAL ANTHEM

896. SHRI SWAISINGH SISODIA Will the Minister of HOME AFFAIRS

- (a) whether any suggestion has recently been received by Government from the Bharatiya Sahitya Sansthan, Delhi for amending the text of the National Anthem and
- (b) if so, the reaction of Government in the matter γ

गृह मतालय मे उप-मंत्री (श्री एफ० एच० मोहसिन) (क) जी हा, श्रीमान्।

(ख) सरकार ना विचार यह रहा है कि स्व० डा० रवीन्द्र नाथ ठाकुर के गीन की मूल रचना को बदलने ना कोई कारण नहीं है।

[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय मे उप-मंत्री: (SHRI F H. MOHSIN). (a) Yes, Sir.

(b) Government's view has been that there is no reason for departing from the original version of the song as composed by the late Dr. Rabindra Nath Tagore]

जम्मू और काश्मीर के भूतपूर्व मंत्री श्री गुलाम नबी सोगामी द्वारा दिया गया वक्तव्य

897. श्री नागेश्वर प्रसाद शाही : श्री सीताराम सिंह :

क्या गृह मत्नी यह बतान की कृपा करेगे कि:

- (क) क्या मरकार का ध्यान 16 मार्च, 1971 के 'स्टेट्समैन' में प्रकाशित जम्मू और काश्मीर के भूतपूर्व मती श्री गुलाम नवी मोगामी द्वारा 15 मार्च, 1971 को जम्मू और वाश्मीर राज्य विधान मभा में दिए गण डम श्राशय के वक्तव्य की श्रोर दिलाया गया है कि लोक-मभा के हाल के मध्यावधि चुनावों के दौरान पृथकतावादियों द्वारा काश्मीर में साम्प्रदायिक भावनाए उभारी गई, श्रौर
- (ख) यदि हा, तो पृथकतावादियो की इन गति-विधियो का प्रतिकार करने के लिए सरकार क्या ठोम कदम उठाने का विचार रखती है ?

| STATEMENT BY SHRI GHULAM NABI SOGAMI,
A FORMER MINISTER OF JAMMU AND
KASHMIR

897. SHRI NAGESHWAR PRASAD SAHAI :

SHRI SITARAM SINGH:

Will the Minister of HOME AFFAIRS/ गृह मनी be pleased to state :

- (a) whether Government's attention has been drawn to the statement made by Shri Ghulam Nabi Sogami, a former Minister of Jammu and Kashmir in the Jammu and Kashmir State Legislative Assembly on the 15th March, 1971 as published in the 'Statesman', dated the 16th March, 1971 to the effect that the Secessionists in Kashmir aroused communal feelings during the recent mid-term poll of the Lok Sabha, and
- (b) if so, what concrete steps Government propose to take in order to counter these activities of the selessionists?]

गृह मंत्रालय मे राज्य मंत्री (श्री के०सी०पत):
(क) जी हा, श्रीमन्।

(ख) भारत सरकार ने प्रवैध गतिविधिया (निवारण) ग्रिधिनियम, 1967 के प्रतर्गत ऋखिल जम्म् तथा काण्मीर जनमत सग्रह मात्र का पहले ही श्रवैष सम्बा पाषित हुए खा है।

Written Answers

जम्म् तथा काश्मीर सरकार तथा केन्द्र मरकार अन्य पृथवतावादी दलो की गतिविधियो पर पूरी तरह निगरानी रख रही है ग्रौर स्रावस्यकता पडन पर उपयुक्त कार्रवाई करेगी।

[THE MINISTER OF STATL IN THE MINISTRY OF HOME AFFAIRS/गृह मतालय में राज्य मंत्री (SHRI & C PANT) :

(b) The Government of India have already declared the All Jammu and Kashmir Ple biscite Front as an unlawful association under the Unlawful Activities (Prevention) Act, 1967.

The Government of Jammu and Kashmir and the Central Government are closely watching the activities of other secessionist groups and will take appropriate action as and when necessary]

COMMITTEE ON EXPORT PROMOTION COUNCILS

898 SHRI G.R PATIL : Will the Minister of FOREIGN TRADF/विदेश ड्यापार मन्नी be pleased to state .

- (a) whether the Committee on the working of Export Promotion Councils has submitted its report to the Government,
- (b) if so, what are its main recommendations, and
- (c) the action proposed to be taken by the Government thereon?

THE DEPUTY MINISTFR IN THE MINISTRY OF FOREIGN TRADE/ विदेश व्यापार मंत्रालय में उप-मत्नी (SHRI A C GEORGF) (a) No Sir

(b) and (c) Does not arise.

†[] English translation 8 RSS|71-4.

ASSAM-NAGALAND BORDER DISPUTE

- 899 SHRI THILLAI VILLALAN : Will the Minister of HOMF AFFAIRS/ गृह मली be pleased to state
- (a) whether any step has been taken by Government so far to settle the border dispute betweer Assam and Nagaland, and
 - (b) if so v hat are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह महालय मे राज्य मंत्री (SHRI K C PANT)

(a) and (b) The matter is receiving active attention of the Government

BRAIN-DRAIN FROM INDIA

- 907 SHRI THILLAI VILIAIAN Will the Minister of SCIFNCF AND TECHNOLOGY विज्ञान भ्रोर प्रौद्योगिक विभाग मर्वा be pleased to state
- (a) whether Government have any special proposal to s op the brain-drain from our country, and
 - (b) if so what are the details thereof?

THF MINISTER OF SCIENCE AND TE-CHNOLOGY विज्ञान और प्रोद्योगिकी विभाग मन्त्री (SHRI C SUBRAM NIAM). (a) and (b) A proposal for creation of supernumerary posts for appointment of brilliant Scientists, so that they may not have to go abroad for lack of employment opportunities in the country, is under consideration. Some of the measures already taken to facilitate the return of Indian Scientists who are abroad are given in the Statement attached.

S1 * TEMENT

- (A) The following stens have been taken to facilitate return of scientific and technical personnel to India —
- (i) Creation of a Scientists' Pool to provide for temporary placement of well-qualified Indian scientists and technologists returning from abroad